

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 211**  
**(IB)-1106(ND)18**  
**IA-6127/2023, IA-5538/2021,**  
**IA-5599/2021, IA-5600/2021**

**IN THE MATTER OF:**

**M/s. Panipat Texo Fabs Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Exclusive Overseas Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 08.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator** : Adv. R.K. Gupta, Adv. Swaralipi Deb Roy

**For the ANS Financial** : Adv. Vishal Agarwal in IA 6127/2023

**Advisors**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:30 pm. No time left, the hearing is deferred to 30.05.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**